

board each ship and that they would be accompanied by medical doctors. Besides, an adequate supply of drinking water and food would be provided.

Shortage of Power in Orissa

14. SHRI BHAKTA CHARAN DAS : Will the Minister of POWER be pleased to state:

(a) whether there is acute shortage of power in Orissa causing serious effects on the industrial activities in the State;

(b) if so, the details thereof alongwith the reasons therefor;

(c) whether the State Government has made a request to the Union government to increase the power allocation from the Central pool; and

(d) if so, the steps taken/to be taken to remedy the situation?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH): (a) and (b) The details of power supply position in Orissa during the month of October, 1997 and April to October, 1997 is as under:—

Energy (MU net)	Oct., 1997	April-Oct., 1997
Requirement	960	6425
Availability	902	6159
Shortage	58	266
%	6.0	4.1

In Orissa during the current financial year, there was no notified power cut on industries.

(c) and (d) The Government of Orissa has not requested the Union Government to raise the power allocation from the Central Pool.

Refusal of Treatment of Patients

15. SHRI KESHABH MAHANTA : Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Premier Hospitals Reject AIDS Patients" appearing in the 'Pioneer' dated 26 September, 1997;

(b) if so, the facts of the matter reported therein; and

(c) the concrete steps being taken to assure that AIDS patients do get proper treatment in the Government Hospitals?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Yes, Sir.

(b) One patient Shri Prakash aged 35 years (male) was referred from AIIMS to Dr. R.M.L. Hospital as a case of deep Vein Thrombosis with history of OPIODS addiction. He was examined by a ACMO on duty in the casualty on 24.9.97 vide emergency No. 21478/97. Patient was referred to surgical emergency because he had pain-full swelling on right lower-limb. There is no record available about the patient in the surgical emergency and admission counter.

(c) Director General of Health Services took a meeting on 3-10-1997 with Senior Officials of the Directorate General of Health Services/Ministry of Health & F.W. and Medical Superintendents of hospitals in Delhi. It was confirmed from all the hospitals that no patient suffering from AIDS has been refused treatment.

World Bank Loan to APSEB

16. SHRI G.A. CHARAN REDDY : Will the Minister of POWER be pleased to state:

(a) whether the World Bank has indicated its willingness to provide loan of \$700 million to the State Government of Andhra Pradesh for restructuring State Electricity Board;

(b) if so, whether any agreement has been signed with the World Bank in this regard;

(c) if so, the details thereof; and

(d) the time by which the restructuring of APSEB is likely to be taken up?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The restructuring of APSEB is likely to be taken up in 1998.